BENCH-I



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB). No. 37/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company Under Section		ICICI Bank LtdVs- Palogix Infrastructure Pvt. Ltd. 7 IBC		

) KANISHK KHETAN, ADV

RESOLUTION

PROFESSIONAL

(MAMTA BINANI)

Carribb 1Chm 21/9/17.

ORDER

Ld. Counsel appearing on behalf of Resolution Professional has filed the progress report, which may be taken on record.

List the matter on 24/10/2017 for further order.

(Jinan K.R.)

5df-

Member (J)

(Vijai Pratap Singh)

Member (J)

Sdf-